

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 109/2019  
in  
OA No. 3786/2018**

**New Delhi, this the 26<sup>th</sup> July, 2019**

**HON'BLE MR. S. N. Terdal MEMBER (J)  
HON'BLE MR. A. K. Bishnoi MEMBER (A)**

Smt.Anju Mishra  
Age -40 years Group-'C'  
W/o Shri Arun Kumar Mishra  
R/o 1/4729, Balbir Nagar  
Gali No.16, Shahadara  
New Delhi -110 032(M) :+9810846400

.... Applicant

(By Advocate: Shri A.K.Thakur)

**VERSUS**

1. Mr. Vijay Dev  
Chief Secretary  
A-Wing, 5th Floor, Delhi Secretariat  
I.P.Estate, New Delhi -110 092.
2. Mrs. Geetanjali Gupta Kundra, Chairman  
Delhi Subordinate Service Selection Board  
FC-18, Institutional Area  
Karkardooma, New Delhi -110 092.
3. Mr. Sanjay Goyal  
Directorate of Education  
Govt. of NCT of Delhi  
Old Secretariat, New Delhi -110 054

.... Respondents

(By Advocate: Shri Anuj Kumar Sharma for Sh. Amit Yadav  
& Ms. Pratima Gupta)

**ORDER (ORAL)**

1. Heard.
2. Perused the compliance order. The order of the Tribunal is substantially complied with and hence CP is closed. Notices are discharged.

**(Sh. A. K. Bishnoi)**  
**Member (A)**

**(S. N. Terdal)**  
**Member (J)**

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